r>**Title:** Made references on passing away of Shri Chandra Kishore Pathak, member of Eighth Lok Sabha on 2 July, 1998.

11.00 hrs.

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues Shri Chandra Kishore Pathak.

Shri Pathak was a Member of Eighth Lok Sabha representing Saharsa Parliamentary Constituency of Bihar during 1984-89.

A veteran freedom fighter, Shri Chandra Kishore Pathak actively participated in the `Quit India' Movement and was imprisoned many a time for his patriotic ventures.

An active social and political worker, Shri Pathak worked relentlessly for the removal of untouchability and upliftment of the weaker sections of the society.

An able parliamentarian, Shri Pathak took keen interest in the proceedings of the Lok Sabha.

Shri Chandra Kishore Pathak passed away on 2 July, 1998 at Karnpur, Bihar at the age of 83.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed soul.

11.02 hrs. (The Members then stood in silence for a short while.)

... (Interruptions)

MR. SPEAKER: Today, there is no 'Zero Hour'. Please understand. Tomorrow, I will allow all of you. Now, papers to be laid on the Table.

11.02 1/2 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review on the working of the National Fertilizers Limited. New Delhi for the year 1996-97

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table:-

(Placed in Library See No. LT-1452/98)

Annual Report and Review of the working of the National Textile Corporation Limited, New Delhi

for the year 1996-97

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): I beg to lay on the Table--

(Placed in Library See No. LT 1453/98)

Annual Report and Review of the working of the National Bank for Agriculture and Rural Development

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Mumbai for the year 1996-97
THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to lay on the Table --
(Placed in Library. See No. LT 1454/98)
Notifications Under Standards of Weights and Measures Act, 1976
THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA
PAL SINGH YADAV): I beg to lay on the Table--
(Placed in Library. See No. LT 1455/98)
... (Interruptions)
MR. SPEAKER: I understand your problem.
... (Interruptions)
अध्यक्ष महोदय : जीरो आवर में सबको मौका मिलेगा, लेकिन आज नहीं।
... (व्यवधान)
अध्यक्ष महोदय : आज नहीं, कल जीरों आवर में सबको चांस मिलेगा।
... (व्यवधान)
MR. SPEAKER: Today, we have very important Business in the House. Yesterday, the hon. Home Minister
made a statement to this effect. I will allow all of you tomorrow in the 'Zero Hour.'
... (Interruptions)
MR. SPEAKER: I understand your problem. Please take your seat.
... (Interruptions)
अध्यक्ष महोदय : मोहन सिंह जी, कल सब को मौका मिलेगा। आज नहीं।
... (व्यवधान)
अध्यक्ष महोदय : कल सब को चांस मिलेगा, आज नहीं।
SHRI BASU DEB ACHARIA (BANKURA): Sir, it is a very serious matter. A woman belonging to the SC
community has been beaten up by the BJP workers... (Interruptions)
अध्यक्ष महोदय : बासुदेव आचार्य जी, जीरो आवर कल, आज नहीं।
... (व्यवधान)
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अध्यक्ष महोदय : बूटा सिंह जी, आज नहीं, कल मौका मिलेगा।

... (व्यवधान)

अध्यक्ष महोदय : रामदास अठावले जी, आज नहीं। कल मौका मिलेगा।